Annexure - 7
Name of the corporate debtor: Crest Steel Una Private Limited; Date of commencement of CIRP:27.06.2022 (Order served to IRP dated 27.06.2022); List of creditors as on: 30.06.2023

## List of operational creditors (Government dues) (Amount in INR) Details of claim admitted

Details of Claimant

Details of claim received

Amount Amount of Amount of claim

Remarks, if any

| Details of Claimant                      |              | Details of claim received |                | Details of claim admitted   |                   |                        |   | of                   | of any<br>mutual | claim under<br>verification | not admitted  | Remarks, it any  |
|--|--------------|---------------------------|----------------|-----------------------------|-------------------|------------------------|---|----------------------|------------------|-----------------------------|---------------|--|
| Department                               | Government   | Date of receipt           | Amount claimed | Amount of claim<br>admitted | Nature of claim   | Whether related party? | % of<br>voting<br>share in<br>CoC, if<br>applicable | continge<br>nt claim |                  | verification                |               |  |
| Employee State<br>Insurance Corporation  | Central Govt | 12.07.2022                | 411,287        | 411,287                     | Statutory<br>dues | NO                     | -   | -                    | -                | -                           |               | Claims received already stand<br>verified and finalized on the basis of<br>information/ documents provided by<br>the Operational Creditor.   |
| State Taxes and Excise                   | Central Govt | 28.07.2022                | 56,716,232     | 56,716,232                  | Statutory<br>dues | NO                     | -   | -                    | -                | -                           |               | Claims received already stand<br>verified and finalized on the basis of<br>information/ documents provided by<br>the Operational Creditor.   |
| Employees Provident<br>Fund Organisation | Central Govt | 02.09.2022                | 12,277,993     |                             | Statutory<br>dues | NO                     | -   | -                    | -                | 596,826                     | 11,881,167    | As per information gathered from the Director (Powe Suspended) and further from the portal of EPFO, all the EPFO dush have been paid including interest for delayed payments. The EPFO department in respect to the details have been sought from the EPFO department in respect to the claim filed. Hence the EPFO claim has been kept as not verified. Further the subsequent claim amounted in the subsequent claim amounted in the subsequent claim amounted by the department which was prime facie not tenable as department filed the tentative P.F. & allied dues for the period of 02/2019 to 06/20/22 and Corporate Debtor was closed down since 2019 Hence, the said claim has kept as not admitted. Only Principal amount kept under verification. |
| Income Tax Officer,<br>Palampur          | Central Govt | 21.09.2022                | 10,282,280     | 10,282,280                  | Statutory<br>dues | NO                     | -   | -                    | -                | -                           | -             | Claims received already stand<br>verified and finalized on the basis of<br>information/ documents provided by<br>the Operational Creditor.   |
| TOTAL                                    |              |                           | 79,687,792     | 67,409,799                  | -                 |                        | -   | -                    | -                | 596,826                     | 11,681,167.00 |  |